

ANNEXURE-4

Name of the corporate debtor: Supreme Transport Organisation Pvt Ltd				Date of commencement of CIRP: 08/09/2023				List of creditors as on: 24/11/2023					
List of Unsecured financial creditor (other than financial creditors belonging to any class of creditors)													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Everon Power Ltd		70,75,644.00		Unsecured			NA				70,75,644.00	
Total			70,75,644.00						-			70,75,644.00	